NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/531/IB/2017

NAME OF THE PETITIONER(S)

: STATE BANK OF INDIA

NAME OF THE RESPONDENT(S)

: SRI MAHARAJA IMPORTS & EXPORTS IND PVT LTD

UNDER SECTION

: RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T. C. Parthacarathy

Jor Romalingers & Aporbienth

Engaged mr. E. omprakash

Serior Cornel.

Council pro Firmial Creditor

ORDER

Counsel for the Petitioner present and submitted that he has served a copy of the Petition on the Corporate Debtor and filed proof of sending along with acknowledgement which bears signature of the director of the Corporate Debtor. However, in order to comply with the principles of natural justice, we direct the Registry to issue short notice to the Corporate Debtor and the Counsel for the Petitioner is also directed to send private notice along with copy of the Petition by way of speed post indicating the next date of hearing and file the proof of sending and delivery thereof with an affidavit by next date of hearing. Put up on 1.8.2017 at 10.30 A.M.

[-1= faporasa,

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)